

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s.JBM Shelters Pvt Ltd

**PETITION NUMBER** : CP(IB)/812(CHE)/2020

**APPLICATION NUMBER** : a) IA/IBC/846/2024  
b) IA/IBC/873/2024  
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**ORDER**

**5.a. IA/IBC/846/2024 IN CP(IB)/812(CHE)/2020**

Ld. Counsel Mr. Mohammed Fayaz Ali for the Home Buyer. Ld. Counsel Ms.Elamathi for the Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **27.05.2024**.

**5.b. IA/IBC/873/2024 IN CP(IB)/812(CHE)/2020**

Ld. Counsel Mr. Roshan Atiq for the Applicant. Ld. Counsel Ms.Elamathi for the Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

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Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **27.05.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**